

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. C.P. (IB)-51(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

NAME OF THE PARTIES: - Idbi Trusteeship Services Limited
V/s
Advantage Raheja Hotels Private Limited

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Ryan D'Souza a/w Adv. Zaid Mansuri appeared for the Petitioner/Financial Creditor through VC. None appeared for the Respondent/ Corporate Debtor. Registry is directed to issue court notice to the Respondent/Corporate Debtor intimating the next date of hearing. List this matter on **21.02.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)